

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.01.2024

COURT OF REGISTRAR
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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 226 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Greater Mohali Area Development Authority (GMADA) Vs. Gaurav Khurana, RP, C&C Towers Ltd. & Anr.	Vaibhav Sharma
2.	I.A. No. 227 of 2024 in Contempt Case (AT) No. ___ of 2024 in Comp. App. (AT) (Ins) No. 625 of 2022	Rahul Mishra Erstwhile IRP of Coppertun Brewing Pvt. Ltd. Vs. Pardesi Constructions Pvt. Ltd. & Ors.	Debopriyo Moulik
3.	I.A. No. 263 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Fuso Glass India Pvt. Ltd. Vs. Alcob India Pvt. Ltd.	Alpa Jain

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